

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1886  
ANSWERED ON:17.12.2013  
STAMPEDE CASES  
Bali Ram Dr.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of incidents of stampede reported in the country including those that occurred at religious places along with the total number of persons killed/injured, separately during each of the last three years and the current year, gender-wise and Statewise including Madhya Pradesh;
- (b) whether the Government has conducted any inquiry in this regard during the said period;
- (c) if so, the details and the outcome thereof along with the action taken against the responsible persons, State-wise;
- (d) the details of the financial assistance provided to the families of the victims of such stampedes during the said period, State-wise; and
- (e) the steps taken by the Government to check such cases in future along with the details of advisories issued to the State Governments and Police Departments in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): As per available information, the details of incidents of stampede during the last three years are as under:-

Place	Date	State/UT	No. Persons	
			Killed	Injured
Jety Ghat, Kakdwip, South Parganas	14.01.2010	West Bengal	07	16

Bhuban Hills, District	12.02.2010	Assam	03	
Village Managarh, Pratapgarh	04.03.2010	Uttar Pradesh	63	28
Hardwar Kumbh	14.04.2010	Uttrakhand	02	14
Dera Sacha Sauda, Sirsa	29/30.4.2010	Haryana	05	02
Jagannath Temple	13.07.2010	Orissa	01	02
Pullumedu Idukki District	14.01.2011	Kerala	102	44
Catholic Church, Village Phokhungi, District, Phelk.	28.05.2011	Nagaland	0	
Gurudwara Nanak Darbar, Village Shahbad Markanda, Kurukshetra	20.06.2011	Haryana	0	
Gurudwara Guru Nanak Darbar, Village Ajrana	18/19.07.2011	Haryana	0	

Khurd,  
Kurukshetra  
Gaiparnath 10.08.2011 Rajasthan 2  
Mahadev  
Temple, Kota  
Haridwar 08.11.2011 Uttrakhand 20 44  
Hussain Tekri 14.01.2012 Madhya Pradesh 12 04  
Shariff,  
District  
Ratlam (MP)  
Bhavnath 20.02.2012 Gujarat 7 29  
Temple,  
Junagadh  
Tirumala 26.05.2012 Andhra Pradesh 0 3  
Hills,  
District  
Chittor  
Rajgir, 02.09.2012 Bihar 1 6  
District  
Bihar  
Shariff  
Adalatganj 19.11.2012 Bihar 17 30  
Ghat (PS  
ahore, Patna)  
Allahabad 10.02.2013 Uttar Pradesh 37 43  
Railway  
Station, UP  
Lodheshwar 10.03.2013 Uttar Pradesh 2 5  
Temple (PS  
Ramnagar,  
District  
Barabanki)  
Tuljabhawani 4-5 October, Maharashtra 1 17  
Temple premises, 2013  
PS Tuljapur  
(District  
Osmanabad)  
Ratangarh 13.10.2013 Madhya Pradesh 121 150  
(District  
Datia)

#Gender-wise details is not centrally maintained in each case

(b) to (d): Since responsibility for arrangements of Law and Order for such occasions entirely vests with the State Government, it is the State Government which takes up inquiry in this regard. Further, it also provides medical assistance and other necessary relief to the persons/families affected in such incidents.

(e): A detailed advisory was issued to all States/UTs on 1.10.2008 making the States/UTs aware of the need to manage such gatherings and suggesting measures such as allowing manageable number of persons to visit the temples/shrines at a particular time; proper access control procedure/system at every entry/exit point; establishing sound alert system; regular training of staff in evaluation procedures' etc. to avoid recurrence of incidents of stampede in future. Further, on the basis of specific inputs received from security agencies, advisories are being issued from time to time.